

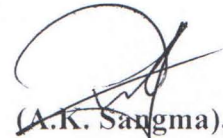
GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

ADDENDUM

Dated Shillong, the 6<sup>th</sup> September, 2016.

No. LJ (A) 272/78/Pt.III/268 – Please add “OM No. LR (B). 13/2002/Pt./147 dt. 05.09.2013” in the last line of sl. 4 as appeared in this Department’s Memo No. LJ(A)272/78/Pt.III/247-A dt. 29.06.2016.



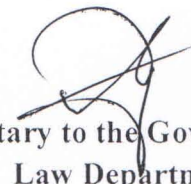
(A.K. Sangma),  
Joint Secretary to the Govt. Of Meghalaya,  
Law Department.

.....  
Memo No. LJ (A) 272/78/Pt. III/268-A,  
Copy forwarded to:-

Dated Shillong, the 6<sup>th</sup> September, 2016.

1. Advocate General, Meghalaya ,High Court of Meghalaya, Shillong -793001.
2. All Deputy Commissioner, East Khasi Hills District, Shillong.
3. All District & Session Judges.
4. The Accountant General ( A &E), Meghalaya, Shillong- 793001.
5. The Director General of Police, Meghalaya, Shillong
6. The Superintendent of Police, East Khasi Hills District, Shillong.
7. The Advocates concerned.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary , Shillong Bar Association, shillong
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong North / South Treasury.
13. Law (B) Department.
14. NIC, Shillong
15. DEO, Law Department.
16. Guard file.

(By order etc.),



Joint Secretary to the Govt. of Meghalaya,  
Law Department.